

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :05-01-2024

Date : 05.01.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applica nt	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	1140/ 2024	05.01.2 024	WP (C) - 27/202 4	J.P. KAR	C.O.		Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
2	1142/ 2024	05.01.2 024	WP (C) - 40830/ 2023	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
3	1143/ 2024	05.01.2 024	WP (C) - 42899/ 2023	P.K.JEN A	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
4	1144/ 2024	05.01.2 024	WP (C) - 21/202 4	S.K. SAHU	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
5	1145/ 2024	05.01.2 024	WP (C) - 7196/2 020	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-08-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)

6	1146/ 2024	05.01.2 024	WP (C) - 7193/2 020	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-08-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
7	1147/ 2024	05.01.2 024	WP (C) - 7190/2 020	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-08-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
8	1148/ 2024	05.01.2 024	WP (C) - 7188/2 020	T. BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-08-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
9	1149/ 2024	05.01.2 024	WP (C) - 14205/ 2019	H. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
10	1150/ 2024	05.01.2 024	WP (C) - 14205/ 2019	A.K.SWA IN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
11	1152/ 2024	05.01.2 024	WP (C) - 42365/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
12	1153/ 2024	05.01.2 024	WP (C) - 42372/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
13	1154/ 2024	05.01.2 024	WP (C) - 42379/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI	(Se at No- 107

								SION BENCH -1))
14	1155/ 2024	05.01.2 024	WP (C) - 42382/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
15	1156/ 2024	05.01.2 024	WP (C) - 42388/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
16	1157/ 2024	05.01.2 024	WP (C) - 42391/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
17	1158/ 2024	05.01.2 024	WP (C) - 42393/ 2023	B K BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
18	1159/ 2024	05.01.2 024	WP (C) - 937/20 17	D K JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
19	1160/ 2024	05.01.2 024	CONTC- 4505/2 023	MR. PRAM OD KUMAR ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	CONTE MPT	(Se at No- 1)
20	1161/ 2024	05.01.2 024	CONTC- 10842/ 2023	A SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 6)
21	1162/ 2024	05.01.2 024	CONTC- 10331/ 2023	A K BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 1)
22	1163/ 2024	05.01.2 024	WP (C) - 40931/ 2023	S P SAHOO	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No-

						COURT			32)
23	1165/ 2024	05.01.2 024	WP (C) - 40975/ 2023	M R BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 32)
24	1167/ 2024	05.01.2 024	WP (C) - 41337/ 2023	A K ROUL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 2)
25	1168/ 2024	05.01.2 024	WP (C) - 41365/ 2023	SRIKANT KU. BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 2)
26	1170/ 2024	05.01.2 024	WP (C) - 22434/ 2011	P K DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 47)
27	1171/ 2024	05.01.2 024	WP (C) - 42733/ 2023	B P TANGA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 43)
28	1172/ 2024	05.01.2 024	WP (C) - 42732/ 2023	B P TANGA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 43)
29	1173/ 2024	05.01.2 024	WP (C) - 42730/ 2023	B P TANGA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 43)
30	1176/ 2024	05.01.2 024	WP (C) - 42728/ 2023	B P TANGA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 43)
31	1177/ 2024	05.01.2 024	BLAPL- 1815/2 022	BIBHUTI RANJAN MOHANTY , BIKRAM KESHARI RAJ,	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 11)
32	1179/ 2024	05.01.2 024	BLAPL- 1815/2 022	T CHAKRAB ARTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 11)
33	1183/ 2024	05.01.2 024	WP (C) - 40243/ 2023	S K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-03	WRIT BRANC H-5	(Se at No- 23)
34	1185/ 2024	05.01.2 024	WP (C) - 41301/ 2023	PRAMOD KUKMAR ROUT	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No-

						COURT			2)
35	1186/2024	05.01.2024	WP (C) - 40301/2023	S SUNANDINI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-03	WRIT BRANCH-6	(Serial No-16)
36	1187/2024	05.01.2024	WP (C) - 39721/2023	P K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Serial No-44)
37	1188/2024	05.01.2024	WP (C) - 41847/2023	M K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-03	WRIT BRANCH-6	(Serial No-24)
38	1189/2024	05.01.2024	WP (C) - 41271/2023	R K BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-03	WRIT BRANCH-8	(Serial No-41)
39	1190/2024	05.01.2024	CMP-1599/2023	S MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-19)
40	1191/2024	05.01.2024	CMP-1596/2023	R K SAHU	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-19)
41	1193/2024	05.01.2024	CMP-1250/2023	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Serial No-49)
42	1194/2024	05.01.2024	WP (C) - 1047/2011	S MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Serial No-33)
43	1195/2024	05.01.2024	CMP-1246/2023	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-12	WRIT BRANCH-1	(Serial No-49)
44	1196/2024	05.01.2024	WP (C) - 26956/2023	P K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-01-02	WRIT BRANCH-2	(Serial No-9)
45	1197/2024	05.01.2024	WP (C) - 43158/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Serial No-38)
46	1198/2024	05.01.2024	WP (C) - 41683/2023	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Serial No-37)
47	1201/2024	05.01.2024	WP (C) - 42444/	BISHNU CHARAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANCH	(Serial No-)

			2023	PANDA		OLD		H-4	No-27)
48	1203/2024	05.01.2024	WP (C) - 42981/2023	SURENDR A NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Seat No-45)
49	1205/2024	05.01.2024	WP (C) - 42127/2023	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-02	WRIT BRANCH-1	(Seat No-3)
50	1207/2024	05.01.2024	ABLAPL - 1659/2022	P K LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	BAIL-2	(Seat No-8)
51	1209/2024	05.01.2024	ABLAPL - 10031/2023	PRADIPTA BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Seat No-11)
52	1210/2024	05.01.2024	CRLMA-460/2023	SARAT CHANDRA MEKAP	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Seat No-8)
53	1213/2024	05.01.2024	BLAPL-14130/2023	N K SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-20	BAIL-1	(Seat No-5)
54	1215/2024	05.01.2024	WP (C) - 28341/2020	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANCH-2	(Seat No-45)
55	1217/2024	05.01.2024	WP (C) - 42708/2023	M K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Seat No-43)
56	1219/2024	05.01.2024	WP (C) - 41825/2023	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Seat No-24)
57	1221/2024	05.01.2024	ABLAPL - 11536/2023	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-1	(Seat No-1)
58	1222/2024	05.01.2024	WP (C) - 41616/2023	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Seat No-37)
59	1225/2024	05.01.2024	BLAPL-13125/2023	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03		(Seat No-37)
60	1226/	05.01.2	WP (C) -	SATRUGH	C.O.	COURT	Order Dtd. 2024-01-02	WRIT	(Se

	2024	024	39235/ 2023	NA DASH (A)		NO. 2 OLD		BRANC H (DIVI SION BENCH -3)	at No- 121)
61	1227/ 2024	05.01.2 024	CRLMP- 478/20 21	S.BEHER A	C.O.	COURT NO. 6	Order Dtd. 2023-02-03	WRIT BRANC H-3	(Se at No- 13)
62	1228/ 2024	05.01.2 024	WP (C) - 10343/ 2004	P.K. MISHRA	C.O.	COURT NO. 6		WRIT BRANC H-2	(Se at No- 9)
63	1229/ 2024	05.01.2 024	WP (C) - 41587/ 2023	M.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-01-02	WRIT BRANC H-3	(Se at No- 14)
64	1230/ 2024	05.01.2 024	WP (C) - 33733/ 2023	B. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-12-07	WRIT BRANC H-5	(Se at No- 47)
65	1231/ 2024	05.01.2 024	CRLREV - 619/20 23	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMI NAL REVIS ION	(Se at No- 2)
66	1232/ 2024	05.01.2 024	BLAPL- 13136/ 2023	D K JENA	C.O.	COURT NO. 6	Order Dtd. 2024-01-04		(Se at No- 2)
67	1233/ 2024	05.01.2 024	CRLREV - 639/20 23	K.K. NATH	C.O.	COURT NO. 6	Order Dtd. 2024-03-07	CRIMI NAL REVIS ION	(Se at No- 2)
68	1234/ 2024	05.01.2 024	WP (C) - 42994/ 2023	SURENDR A NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANC H-2	(Se at No- 45)
69	1235/ 2024	05.01.2 024	CRLREV - 641/20 23	N. SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMI NAL REVIS ION	(Se at No- 2)
70	1236/ 2024	05.01.2 024	WP (C) - 43000/ 2023	SURENDR A NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANC H-2	(Se at No- 45)
71	1237/ 2024	05.01.2 024	BLAPL- 12910/ 2023	R.K.MAL LICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 5)
72	1238/ 2024	05.01.2 024	WP (C) -	SURENDR	C.O.	COURT	Order Dtd. 9999-12-31	WRIT	(Se

	2024	024	43006/2023	A NATH PANDA		NO. 2 OLD		BRANCH-3	at No-28)
73	1239/2024	05.01.2024	WP (C) - 43010/2023	SURENDR A NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se at No-28)
74	1240/2024	05.01.2024	BLAPL-12895/2023	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL-2	(Se at No-12)
75	1242/2024	05.01.2024	WP (C) - 43016/2023	SURENDR A NATH PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Se at No-28)
76	1243/2024	05.01.2024	WP (C) - 16/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Se at No-21)
77	1244/2024	05.01.2024	CRP-36/2023	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No-21)
78	1245/2024	05.01.2024	ABLAPL - 15258/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-24		(Se at No-21)
79	1249/2024	05.01.2024	WP (C) - 1473/2020	A P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	WRIT BRANCH-6	(Se at No-24)
80	1252/2024	05.01.2024	WP (C) - 17501/2020	DILIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se at No-44)
81	1253/2024	05.01.2024	WP (C) - 34352/2023	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Se at No-11)
82	1254/2024	05.01.2024	ABLAPL - 11536/2023	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-18	BAIL-1	(Se at No-1)
83	1255/2024	05.01.2024	WP (C) - 40898/2023	M R ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Se at No-33)
84	1257/2024	05.01.2024	WP (C) - 42641/2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANCH-7	(Se at No-18)

85	1258/ 2024	05.01.2 024	WP (C) - 42885/ 2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANC H-1	(Se at No- 30)
86	1259/ 2024	05.01.2 024	WP (C) - 17497/ 2020	DILIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 5000-01-01	WRIT BRANC H-6	(Se at No- 35)
87	1261/ 2024	05.01.2 024	WP (C) - 17505/ 2020	DILIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANC H-7	(Se at No- 44)
88	1262/ 2024	05.01.2 024	WP (C) - 5985/2 023	R K BARIK	C.O.	COURT NO. 22	Order Dtd. 2024-01-04	WRIT BRANC H-1	(Se at No- 1)
89	1264/ 2024	05.01.2 024	WP (C) - 30457/ 2023	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Se at No- 40)
90	1266/ 2024	05.01.2 024	WP (C) - 42271/ 2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANC H-2	(Se at No- 9)
91	1267/ 2024	05.01.2 024	WP (C) - 42643/ 2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	WRIT BRANC H-7	(Se at No- 18)
92	1270/ 2024	05.01.2 024	BLAPL- 13600/ 2023	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 2)
93	1271/ 2024	05.01.2 024	BLAPL- 14150/ 2023	R.K.MAL LICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 5)
94	1272/ 2024	05.01.2 024	SAO- 17/202 3	P.R.SWA IN	C.O.	COURT NO. 17	Order Dtd. 2024-02-19		(Se at No- 5)
95	1273/ 2024	05.01.2 024	ADMLS- 2/2022	R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	CIVIL REVIS ION	(Se at No- 2)
96	1278/ 2024	05.01.2 024	JCRLA- 55/202 3	MR.CHIT TA RANJAN SAHU	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 1)
97	1279/ 2024	05.01.2 024	CRLMC- 4741/2 023	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-04		(Se at No-

									1)
98	1280/2024	05.01.2024	CRLMC-427/2023	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-02-26	CRIMINAL MISC	(Se at No-4)
99	1281/2024	05.01.2024	CRLMC-397/2023	P.K.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-02-13	CRIMINAL MISC	(Se at No-6)
100	1282/2024	05.01.2024	CRLMC-3043/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-4)
101	1283/2024	05.01.2024	CRLMC-4631/2023	A.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-04		(Se at No-4)
102	1284/2024	05.01.2024	CRLMC-2433/2023	DILLIP RAY	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-2)
103	1285/2024	05.01.2024	CRLMC-3550/2023	J.D.MUDULI	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-2)
104	1286/2024	05.01.2024	CRLMC-2887/2023	S SUNANDINI	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-1)
105	1287/2024	05.01.2024	CRLMC-5439/2023	A.K.BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-7)
106	1288/2024	05.01.2024	CRLMC-5456/2023	A K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-7)
107	1289/2024	05.01.2024	CRLMC-4843/2023	P.L.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-04	CRIMINAL MISC	(Se at No-7)
108	1290/2024	05.01.2024	CRLMC-4752/2023	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-04		(Se at No-7)
109	1291/2024	05.01.2024	CRLMC-5284/2023	M.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-02	CRIMINAL MISC	(Se at No-5)
110	1292/2024	05.01.2024	CRLMC-4749/2023	S MOHARAN	C.O.	COURT NO.	Order Dtd. 2023-12-18		(Se at

			023	A		15			No-5)
11	1293/2024	05.01.2024	CRLA-782/2023	M. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-9)
11	1294/2024	05.01.2024	CRLA-1272/2023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-9)
11	1295/2024	05.01.2024	CRLMP-2548/2023	DR. S K RATH	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-46)
11	1296/2024	05.01.2024	CRLA-440/2022	P.BASTIA	C.O.	COURT NO. 5	Order Dtd. 2024-01-22	CRIMINAL APPEAL	(Serial No-7)
11	1297/2024	05.01.2024	CRLA-1322/2023	S.BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Serial No-9)
11	1298/2024	05.01.2024	CRLMP-2564/2023	A MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-46)
11	1299/2024	05.01.2024	CRLMP-2559/2023	J M ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-46)
11	1300/2024	05.01.2024	CRLMP-2253/2023	D P SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-01-04		(Serial No-46)
11	1301/2024	05.01.2024	CRLMP-2160/2023	R K BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Serial No-40)
12	1302/2024	05.01.2024	CRLMP-2266/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Serial No-4)
12	1303/2024	05.01.2024	CRLMP-2261/2023	S K SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Serial No-4)
12	1304/2024	05.01.2024	CRLMP-2288/2023	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Serial No-4)
12	1305/	05.01.2	CRLMP-	MD.	C.O.	COURT	Order Dtd. 2024-01-04	WRIT	(Se

3	2024	024	2290/2 023	MOKIM		NO. 17		BRANC H-1	at No- 4)
12 4	1306/ 2024	05.01.2 024	CRLMP- 2329/2 023	GYANA RANJAN PATRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANC H-2	(Se at No- 50)
12 5	1307/ 2024	05.01.2 024	CRLMP- 2314/2 023	ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANC H-2	(Se at No- 50)
12 6	1308/ 2024	05.01.2 024	CRLMP- 2382/2 023	S K PAL	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANC H-2	(Se at No- 50)
12 7	1309/ 2024	05.01.2 024	CRLMP- 2569/2 023	M NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANC H-4	(Se at No- 46)
12 8	1310/ 2024	05.01.2 024	CRLMP- 2566/2 023	A KALASH	C.O.	COURT NO. 17	Order Dtd. 2024-01-04		(Se at No- 46)
12 9	1311/ 2024	05.01.2 024	CRLMP- 2544/2 023	D P MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANC H-4	(Se at No- 46)
13 0	1312/ 2024	05.01.2 024	CRLMP- 2577/2 023	HRUDANA NDA MOHAPAT RA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANC H-4	(Se at No- 46)
13 1	1313/ 2024	05.01.2 024	WP (C) - 40380/ 2023	A.K.BEH ERA	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 16)
13 2	1314/ 2024	05.01.2 024	CRLMP- 2575/2 023	S DASH	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANC H-4	(Se at No- 46)
13 3	1315/ 2024	05.01.2 024	WP (C) - 40515/ 2023	B. RATH	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 40)
13 4	1316/ 2024	05.01.2 024	CRLMP- 2573/2 023	N C SINHA	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANC H-4	(Se at No- 46)
13 5	1317/ 2024	05.01.2 024	WP (C) - 40541/ 2023	P.N. PATTNAI K	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANC H-8	(Se at No- 40)

136	1318/2024	05.01.2024	CRLMP-2571/2023	B DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Serial No-46)
137	1320/2024	05.01.2024	WP (C) - 40598/2023	GOPAL PRASAD JENA	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANCH-8	(Serial No-40)
138	1321/2024	05.01.2024	WP (C) - 25399/2023	C.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANCH-8	(Serial No-40)
139	1322/2024	05.01.2024	WP (C) - 40191/2023	CHANDRA KANT	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-17)
140	1323/2024	05.01.2024	WP (C) - 40166/2023	P.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Serial No-17)
141	1324/2024	05.01.2024	WP (C) - 40161/2023	G.R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-17)
142	1325/2024	05.01.2024	CRLMP-2547/2023	S K RATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-46)
143	1326/2024	05.01.2024	WP (C) - 40161/2023	J. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-17)
144	1327/2024	05.01.2024	CRLMP-2552/2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-46)
145	1328/2024	05.01.2024	WP (C) - 39144/2023	A.K.BISWAL	C.O.	DR (J)	Order Dtd. 2024-04-22	WRIT BRANCH-8	(Serial No-29)
146	1330/2024	05.01.2024	WP (C) - 36316/2021	PRAFULLA CH. ACHARYA	C.O.	DR (J)	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Serial No-44)
147	1331/2024	05.01.2024	WP (C) - 36318/2021	P.C.ACHARYA	C.O.	DR (J)	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Serial No-44)
148	1333/2024	05.01.2024	WP (C) - 41661/2023	D. SAHU	C.O.	DR (J)	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Serial No-)

									37)
149	1335/2024	05.01.2024	WP (C) - 41478/2023	R.R. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03-19	WRIT BRANCH-2	(Seat No-8)
150	1336/2024	05.01.2024	WP (C) - 40956/2023	D.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Seat No-32)
151	1338/2024	05.01.2024	WP (C) - 40953/2023	D.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Seat No-32)
152	1339/2024	05.01.2024	WP (C) - 40949/2023	D.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Seat No-32)
153	1341/2024	05.01.2024	WP (C) - 40876/2023	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-33)
154	1342/2024	05.01.2024	WP (C) - 40837/2023	KISHORE CHANDRA SATAPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-3	(Seat No-33)
155	1343/2024	05.01.2024	ABLAPL - 13263/2023	S.R. PANI	C.O.	COURT NO. 23	Order Dtd. 2023-12-21	BAIL-2	(Seat No-9)
156	1344/2024	05.01.2024	WP (C) - 41651/2023	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-37)
157	1345/2024	05.01.2024	WP (C) - 41652/2023	A.K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-4	(Seat No-37)
158	1346/2024	05.01.2024	WP (C) - 42816/2023	R.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Seat No-30)
159	1348/2024	05.01.2024	WP (C) - 42820/2023	R.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Seat No-30)
160	1349/2024	05.01.2024	WP (C) - 42955/2023	R.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANCH-2	(Seat No-45)
161	1350/2024	05.01.2024	WP (C) - 42612/	P.K.SWA IN	C.O.	COURT NO.	Order Dtd. 2024-01-03	WRIT BRANCH	(Seat

			2023			23		H-7	No-18)
16 2	1351/ 2024	05.01.2 024	WP (C) - 42613/ 2023	P.K.SWA IN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
16 3	1353/ 2024	05.01.2 024	WP (C) - 42614/ 2023	P.K.SWA IN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
16 4	1354/ 2024	05.01.2 024	CONTC- 9891/2 023	JINURAN I	C.O.	COURT NO. 23	Order Dtd. 2023-12-22	CONTE MPT	(Se at No- 4)
16 5	1355/ 2024	05.01.2 024	WP (C) - 42615/ 2023	P.K.SWA IN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
16 6	1357/ 2024	05.01.2 024	WP (C) - 42616/ 2023	P.K.SWA IN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
16 7	1359/ 2024	05.01.2 024	WP (C) - 42618/ 2023	P.K.SWA IN	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
16 8	1360/ 2024	05.01.2 024	WP (C) - 42812/ 2023	R.K.MOH ANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 30)
16 9	1362/ 2024	05.01.2 024	WP (C) - 40678/ 2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 1)
17 0	1363/ 2024	05.01.2 024	WP (C) - 40679/ 2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 1)
17 1	1364/ 2024	05.01.2 024	CRLA- 1013/2 023	S.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-01-02		(Se at No- 1)
17 2	1365/ 2024	05.01.2 024	CRLA- 1013/2 023	MANAS RANJAN BADAJEN A	C.O.	COURT NO. 23	Order Dtd. 2024-01-02		(Se at No- 1)
17 3	1366/ 2024	05.01.2 024	WP (C) - 40836/ 2023	KISHORE CHANDRA SATAPAT HY	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	WRIT BRANC H-3	(Se at No- 33)
17	1367/ 2024	05.01.2	MACA-	M/S.KAP	C.O.	COURT	Order Dtd. 2022-09-07	MISC.	(Se

4	2024	024	125/2014	ILA CHARAN NAYAK		NO. 23		APPEAL SEC.	at No-1)
175	1370/2024	05.01.2024	CRLMP-2160/2023	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-40)
176	1373/2024	05.01.2024	WP (C) - 37358/2023	S. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-03	WRIT BRANCH-5	(Se at No-53)
177	1374/2024	05.01.2024	WP (C) - 41415/2023	SANJAYA KESHARI MOHAPATRA	C.O.	COURT NO. 10	Order Dtd. 2023-12-20	WRIT BRANCH-2	(Se at No-8)
178	1375/2024	05.01.2024	MACA-98/2015	M.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Se at No-1)
179	1376/2024	05.01.2024	MACA-98/2015	M.MISHRA	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	MISC. APPEAL SEC.	(Se at No-1)
180	1377/2024	05.01.2024	WP (C) - 29905/2023	G.JAYASINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-2	(Se at No-6)
181	1378/2024	05.01.2024	WP (C) - 41932/2023	S.MOHARANA	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-7	(Se at No-15)
182	1379/2024	05.01.2024	WP (C) - 42104/2023	PRATAP CHANDRA CHHINCHANI	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Se at No-3)
183	1380/2024	05.01.2024	WP (C) - 42170/2023	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-01-03	WRIT BRANCH-1	(Se at No-3)
184	1381/2024	05.01.2024	BLAPL-11443/2023	B.P. TANGA	C.O.	COURT NO. 2	Order Dtd. 2024-01-25	BAIL-1	(Se at No-6)
185	1382/2024	05.01.2024	WP (C) - 41889/2023	R K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Se at No-24)
186	1383/2024	05.01.2024	BLAPL-14480/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Se at No-9)

187	1384/2024	05.01.2024	BLAPL-14481/2023	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-9)
188	1385/2024	05.01.2024	BLAPL-14487/2023	PITABAS NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-9)
189	1386/2024	05.01.2024	BLAPL-11715/2023	KAMALAKANTA NATH	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-1	(Seat No-5)
190	1387/2024	05.01.2024	BLAPL-14489/2023	RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-9)
191	1388/2024	05.01.2024	BLAPL-14502/2023	T R DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-1	(Seat No-3)
192	1389/2024	05.01.2024	BLAPL-12907/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-1	(Seat No-5)
193	1390/2024	05.01.2024	BLAPL-12875/2023	PRASANJIT BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-12)
194	1391/2024	05.01.2024	BLAPL-14498/2023	R K MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-9)
195	1392/2024	05.01.2024	BLAPL-12799/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-10)
196	1393/2024	05.01.2024	BLAPL-13727/2023	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-1	(Seat No-1)
197	1395/2024	05.01.2024	BLAPL-13268/2023	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-9)
198	1396/2024	05.01.2024	BLAPL-13267/2023	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-2	(Seat No-9)
199	1397/2024	05.01.2024	BLAPL-13302/2023	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL-1	(Seat No-)

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20 0	1398/ 2024	05.01.2 024	BLAPL- 13303/ 2023	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 3)
20 1	1399/ 2024	05.01.2 024	BLAPL- 13349/ 2023	S.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 3)
20 2	1400/ 2024	05.01.2 024	BLAPL- 14470/ 2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 9)
20 3	1401/ 2024	05.01.2 024	BLAPL- 12130/ 2023	S.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 3)
20 4	1402/ 2024	05.01.2 024	BLAPL- 14490/ 2023	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 9)
20 5	1403/ 2024	05.01.2 024	BLAPL- 14499/ 2023	S.K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 9)
20 6	1404/ 2024	05.01.2 024	WP (C) - 38507/ 2023	A.P.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
20 7	1405/ 2024	05.01.2 024	RSA- 474/20 17	P.C.MOH ANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	SECON D APPEA L	(Se at No- 1)
20 8	1406/ 2024	05.01.2 024	ABLAPL - 8758/2 019	P.K.MOH ANTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 2)
20 9	1407/ 2024	05.01.2 024	ABLAPL - 2532/2 020	A.KALAS H	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 5)
21 0	1408/ 2024	05.01.2 024	BLAPL- 2859/2 023	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 4)
21 1	1409/ 2024	05.01.2 024	WA- 1347/2 023	G.N.BAR IK	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	WRIT APPEA L	(Se at No-

									1)
21 2	1410/ 2024	05.01.2 024	WA- 1090/2 023	G.N.BAR IK	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	WRIT APPEA L	(Se at No- 7)
21 3	1411/ 2024	05.01.2 024	WP (C) - 41003/ 2023	BASUDEV BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
21 4	1412/ 2024	05.01.2 024	WP (C) - 39068/ 2023	JANMEJA YA PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119)
21 5	1413/ 2024	05.01.2 024	WP (C) - 41607/ 2023	ANIL SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
21 6	1414/ 2024	05.01.2 024	WP (C) - 41128/ 2023	KHITISH	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
21 7	1415/ 2024	05.01.2 024	WP (C) - 41659/ 2023	P.C.DAS	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123)
21 8	1416/ 2024	05.01.2 024	WP (C) - 41339/ 2023	SUBRAT MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
21 9	1417/ 2024	05.01.2 024	CONTC- 10708/ 2023	G.C.JEN A	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
22 0	1418/ 2024	05.01.2 024	CONTC- 10703/ 2023	G.C.JEN A	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at

			2023						No-5)
22 1	1419/ 2024	05.01.2 024	CONTC- 10509/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 3)
22 2	1420/ 2024	05.01.2 024	CONTC- 10507/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 3)
22 3	1421/ 2024	05.01.2 024	CONTC- 10504/ 2023	BIKRAM SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 3)
22 4	1422/ 2024	05.01.2 024	CONTC- 2805/2 023	TAPAN SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 3)
22 5	1423/ 2024	05.01.2 024	CONTC- 10706/ 2023	G.C.JEN A	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
22 6	1424/ 2024	05.01.2 024	CONTC- 10735/ 2023	M/S SATYAJI T SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
22 7	1425/ 2024	05.01.2 024	CONTC- 10737/ 2023	M/S SATYAJI T SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
22 8	1426/ 2024	05.01.2 024	CONTC- 10705/ 2023	G.C.JEN A	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
22 9	1427/ 2024	05.01.2 024	CONTC- 10704/ 2023	G.C.JEN A	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
23 0	1428/ 2024	05.01.2 024	CONTC- 10734/ 2023	M/S SATYAJI	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at

			2023	T SAMAL, R. SAMAL, P. SAMAL, S. SAMAL					No-5)
23 1	1429/ 2024	05.01.2 024	FAO- 462/20 19	S.C.DAS H	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	MISC. APPEA L SEC.	(Se at No- 2)
23 2	1430/ 2024	05.01.2 024	CONTC- 10715/ 2023	D.BISWA L	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
23 3	1431/ 2024	05.01.2 024	CONTC- 10716/ 2023	D.BISWA L	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
23 4	1432/ 2024	05.01.2 024	WP (C) - 2334/2 015	PRASANN A KUMAR SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 18)
23 5	1433/ 2024	05.01.2 024	WP (C) - 42635/ 2023	PRADIPT A KUMAR PATTANA YAK	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	WRIT BRANC H-7	(Se at No- 18)
23 6	1434/ 2024	05.01.2 024	CONTC- 10709/ 2023	U.K.CHH OTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
23 7	1435/ 2024	05.01.2 024	WP (C) - 42314/ 2023	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-10	WRIT BRANC H-3	(Se at No- 13)
23 8	1436/ 2024	05.01.2 024	RSA- 106/20 05	B.R.SEN APATI	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	SECON D APPEA L	(Se at No- 4)
23 9	1437/ 2024	05.01.2 024	CONTC- 10738/ 2023	M/S SATYAJI T SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	CONTE MPT	(Se at No- 5)
24 0	1438/ 2024	05.01.2 024	RSA- 23/200	P.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	SECON D	(Se at

			2					APPEAL	No-4)
24	1439/2024	05.01.2024	CONTC-10726/2023	AP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-5)
24	1440/2024	05.01.2024	CONTC-10728/2023	GC JENA	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-5)
24	1441/2024	05.01.2024	CONTC-10731/2023	M/S SATYAJIT SAMAL, R. SAMAL, P. SAMAL, S. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-5)
24	1442/2024	05.01.2024	WPC (OA) - 2586/2016	C SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
24	1443/2024	05.01.2024	WPC (OA) C) - 3941/2017	C SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
24	1444/2024	05.01.2024	WPC (OA) - 29/2016	C SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
24	1445/2024	05.01.2024	BLAPL-14447/2023	G SUNADARA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	BAIL-2	(Se at No-9)
24	1446/2024	05.01.2024	WP (C) - 42881/2023	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Se at No-30)
24	1447/2024	05.01.2024	WP (C) - 42066/2023	K. C. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Se at No-42)
25	1448/2024	05.01.2024	WP (C) - 42143/2023	BHARATI DASH	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-1	(Se at No-3)
25	1449/2024	05.01.2024	WP (C) - 42582/2023	MRUTYUN JAY PAGAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-6	(Se at No-25)

25	1450/2024	05.01.2024	WP (C) - 42064/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-8	(Serial No-42)
25	1451/2024	05.01.2024	WP (C) - 41506/2023	P. C. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Serial No-14)
25	1452/2024	05.01.2024	WP (C) - 17143/2022	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Serial No-28)
25	1453/2024	05.01.2024	WP (C) - 43074/2023	K. K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-3	(Serial No-28)
25	1454/2024	05.01.2024	WP (C) - 9/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
25	1455/2024	05.01.2024	WP (C) - 8/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
25	1456/2024	05.01.2024	WP (C) - 6/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
25	1457/2024	05.01.2024	WP (C) - 7/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
26	1458/2024	05.01.2024	WP (C) - 11/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
26	1459/2024	05.01.2024	WP (C) - 4/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
26	1460/2024	05.01.2024	WP (C) - 5/2024	S. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Serial No-21)
26	1461/2024	05.01.2024	WA-85/2022	MR ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT APPEAL	(Serial No-3)
26	1462/2024	05.01.2024	WA-3066/2023	SK PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT APPEAL	(Serial No-)

									5)
26 5	1463/ 2024	05.01.2 024	WP (C) - 33372/ 2023	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
26 6	1464/ 2024	05.01.2 024	WP (C) - 40306/ 2023	RK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
26 7	1465/ 2024	05.01.2 024	WP (C) - 41459/ 2023	RK DEHURA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
26 8	1466/ 2024	05.01.2 024	WP (C) - 26/202 4	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
26 9	1467/ 2024	05.01.2 024	WP (C) - 2781/2 014	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANC H-5	(Se at No- 32)
27 0	1468/ 2024	05.01.2 024	WP (C) - 2782/2 014	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-22	WRIT BRANC H-5	(Se at No- 32)
27 1	1469/ 2024	05.01.2 024	WP (C) - 18466/ 2014	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANC H-7	(Se at No- 48)
27 2	1471/ 2024	05.01.2 024	WP (C) - 1616/2 019	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-22	WRIT BRANC H-2	(Se at No- 7)
27 3	1472/ 2024	05.01.2 024	MATA- 217/20 22	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	FIRST APPEA L	(Se at No- 2)
27 4	1473/ 2024	05.01.2 024	MATA- 217/20 22	B.K.MOH ARANA	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	FIRST APPEA L	(Se at No-

									2)
27 5	1474/ 2024	05.01.2 024	WA- 2135/2 023	K.K. NATH	C.O.	COURT NO. 1	Order Dtd. 2024-01-02	WRIT APPEA L	(Se at No- 6)
27 6	1475/ 2024	05.01.2 024	MATA- 36/202 3	A.K.SWA IN	C.O.	COURT NO. 1	Order Dtd. 2024-01-03	FIRST APPEA L	(Se at No- 4)
27 7	1476/ 2024	05.01.2 024	MATA- 193/20 22	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-11	FIRST APPEA L	(Se at No- 1)
27 8	1477/ 2024	05.01.2 024	WP (C) - 24106/ 2019	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
27 9	1478/ 2024	05.01.2 024	WP (C) - 24106/ 2019	R.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
28 0	1479/ 2024	05.01.2 024	WP (C) - 25053/ 2023	D.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 118)
28 1	1480/ 2024	05.01.2 024	ABLAPL - 15307/ 2023	J. PARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-03		(Se at No- 118)
28 2	1481/ 2024	05.01.2 024	ABLAPL - 13655/ 2023	B.S.SWA IN	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
28 3	1482/ 2024	05.01.2 024	ABLAPL - 13709/ 2023	R.K.BAR IK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 12)
28 4	1483/ 2024	05.01.2 024	ABLAPL - 13680/ 2023	R.K.BAR IK	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
28	1485/ 2024	05.01.2	ABLAPL	J	C.O.	COURT	Order Dtd. 2024-01-04		(Se

5	2024	024	- 15383/ 2023	PRADHAN		NO. 11			at No- 6)
28 6	1486/ 2024	05.01.2 024	ABLAPL - 13900/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 6)
28 7	1487/ 2024	05.01.2 024	ABLAPL - 13688/ 2023	SANTOSH CHANDRA ATABUDH I	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
28 8	1488/ 2024	05.01.2 024	ABLAPL - 15363/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 6)
28 9	1489/ 2024	05.01.2 024	ABLAPL - 13722/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 12)
29 0	1490/ 2024	05.01.2 024	ABLAPL - 13559/ 2023	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
29 1	1491/ 2024	05.01.2 024	ABLAPL - 15351/ 2023	M.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
29 2	1492/ 2024	05.01.2 024	ABLAPL - 15178/ 2023	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 1)
29 3	1493/ 2024	05.01.2 024	ABLAPL - 13646/ 2023	A.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
29 4	1494/ 2024	05.01.2 024	ABLAPL - 15335/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 6)
29 5	1495/ 2024	05.01.2 024	ABLAPL - 15177/ 2023	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 1)
29 6	1496/ 2024	05.01.2 024	ABLAPL - 13602/ 2023	H K MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 6)
29 7	1497/ 2024	05.01.2 024	ABLAPL - 13643/ 2023	B.BAISA KH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)

29	1498/ 2024	05.01.2 024	ABLAPL - 15374/ 2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 6)
29	1499/ 2024	05.01.2 024	ABLAPL - 15376/ 2023	A.K.BEH ERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-25		(Se at No- 6)
30	1500/ 2024	05.01.2 024	ABLAPL - 15222/ 2023	AT NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 6)
30	1501/ 2024	05.01.2 024	ABLAPL - 15181/ 2023	S.K.NAY AK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 1)
30	1502/ 2024	05.01.2 024	ABLAPL - 13558/ 2023	A PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
30	1503/ 2024	05.01.2 024	ABLAPL - 15375/ 2023	R.SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 11)
30	1504/ 2024	05.01.2 024	BLAPL- 7679/2 023	S.K.BHA NJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 3)
30	1505/ 2024	05.01.2 024	ABLAPL - 15272/ 2023	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 3)
30	1506/ 2024	05.01.2 024	ABLAPL - 15377/ 2023	A.K.BEH ERA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 3)
30	1507/ 2024	05.01.2 024	ABLAPL - 15180/ 2023	S.K.NAY AK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 1)
30	1508/ 2024	05.01.2 024	ABLAPL - 13137/ 2023	SARAT DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	BAIL- 1	(Se at No- 3)
30	1509/ 2024	05.01.2 024	ABLAPL - 15344/ 2023	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 3)
31	1510/ 2024	05.01.2 024	ABLAPL - 15380/ 2023	P.K. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 3)

			2023						3)
31 1	1511/ 2024	05.01.2 024	ABLAPL - 15179/ 2023	S.K.NAY AK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 1)
31 2	1512/ 2024	05.01.2 024	ABLAPL - 15343/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 1)
31 3	1513/ 2024	05.01.2 024	ABLAPL - 13249/ 2023	R R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 9)
31 4	1514/ 2024	05.01.2 024	ABLAPL - 15379/ 2023	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 9)
31 5	1515/ 2024	05.01.2 024	ABLAPL - 13673/ 2023	P.C.MOH ANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
31 6	1516/ 2024	05.01.2 024	ABLAPL - 15350/ 2023	MR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 6)
31 7	1517/ 2024	05.01.2 024	ABLAPL - 13657/ 2023	S D JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 6)
31 8	1518/ 2024	05.01.2 024	ABLAPL - 15382/ 2023	R.K. MOHABHO I	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 6)
31 9	1519/ 2024	05.01.2 024	ABLAPL - 15327/ 2023	SATRUGH NA DASH (A)	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 6)
32 0	1520/ 2024	05.01.2 024	ABLAPL - 11342/ 2023	D.K.BIS OI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 12)
32 1	1521/ 2024	05.01.2 024	ABLAPL - 13248/ 2023	R R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 9)
32 2	1522/ 2024	05.01.2 024	BLAPL- 9349/2 023	D.K.JEN A	C.O.	COURT NO. 17	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 11)
32 3	1523/ 2024	05.01.2 024	ABLAPL -	KALANDI PRUSTY	C.O.	COURT NO.	Order Dtd. 2024-01-04		(Se at

			15411/ 2023			17			No-11)
32 4	1524/ 2024	05.01.2 024	ABLAPL - 15385/ 2023	A.K.SWA IN	C.O.	COURT NO. 17	Order Dtd. 2024-01-04		(Se at No- 11)
32 5	1525/ 2024	05.01.2 024	ABLAPL - 15386/ 2023	R.K.SAR ANGI	C.O.	COURT NO. 17	Order Dtd. 2024-01-04		(Se at No- 11)
32 6	1526/ 2024	05.01.2 024	ABLAPL - 10766/ 2023	MITHUN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 8)
32 7	1527/ 2024	05.01.2 024	ABLAPL - 15371/ 2023	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04		(Se at No- 8)
32 8	1528/ 2024	05.01.2 024	ABLAPL - 15362/ 2023	SRINIBA S MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 8)
32 9	1529/ 2024	05.01.2 024	ABLAPL - 15390/ 2023	L.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 8)
33 0	1530/ 2024	05.01.2 024	CRLMC- 2924/2 023	P.BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	CRIMI NAL MISC	(Se at No- 2)
33 1	1531/ 2024	05.01.2 024	ABLAPL - 15391/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
33 2	1532/ 2024	05.01.2 024	ABLAPL - 15395/ 2023	S.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
33 3	1533/ 2024	05.01.2 024	ABLAPL - 15354/ 2023	P K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
33 4	1534/ 2024	05.01.2 024	ABLAPL - 15336/ 2023	NIRANJA N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
33 5	1535/ 2024	05.01.2 024	ABLAPL - 15393/ 2023	N.C.SIN HA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 2)
33	1536/ 2024	05.01.2	CRLMC-	A.K.SAH	C.O.	COURT	Order Dtd. 2024-01-04		(Se

6	2024	024	2439/2 021	OO		NO. 11			at No- 2)
33 7	1537/ 2024	05.01.2 024	ABLAPL - 15341/ 2023	S RATH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
33 8	1538/ 2024	05.01.2 024	ABLAPL - 15396/ 2023	S.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
33 9	1539/ 2024	05.01.2 024	ABLAPL - 15392/ 2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 0	1540/ 2024	05.01.2 024	ABLAPL - 15366/ 2023	SATRUGH NA DASH (A)	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 1	1541/ 2024	05.01.2 024	ABLAPL - 15353/ 2023	R K SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 2	1542/ 2024	05.01.2 024	ABLAPL - 15330/ 2023	NIRANJA N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 3	1543/ 2024	05.01.2 024	ABLAPL - 15397/ 2023	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 4	1544/ 2024	05.01.2 024	ABLAPL - 15348/ 2023	A K ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 5	1545/ 2024	05.01.2 024	ABLAPL - 15368/ 2023	B.P.PAN I	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 6	1546/ 2024	05.01.2 024	ABLAPL - 15394/ 2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Se at No- 2)
34 7	1547/ 2024	05.01.2 024	ABLAPL - 15399/ 2023	KEDAR SANKAR SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
34 8	1548/ 2024	05.01.2 024	ABLAPL - 15370/ 2023	B.PANI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)

34	1549/ 2024	05.01.2 024	ABLAPL - 12918/ 2023	A.K.BEH ERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 2)
35	1550/ 2024	05.01.2 024	ABLAPL - 15347/ 2023	D K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
35	1551/ 2024	05.01.2 024	ABLAPL - 15400/ 2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
35	1552/ 2024	05.01.2 024	ABLAPL - 15356/ 2023	B.S.SWA IN	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
35	1553/ 2024	05.01.2 024	WP (C) - 40232/ 2023	P.K. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANC H-5	(Se at No- 23)
35	1554/ 2024	05.01.2 024	ABLAPL - 15355/ 2023	SRINIVA S PARIJA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 23)
35	1555/ 2024	05.01.2 024	ABLAPL - 13705/ 2023	M.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 12)
35	1556/ 2024	05.01.2 024	WP (C) - 40232/ 2023	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANC H-5	(Se at No- 23)
35	1557/ 2024	05.01.2 024	ABLAPL - 15346/ 2023	S N MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 23)
35	1558/ 2024	05.01.2 024	ABLAPL - 15401/ 2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 23)
35	1559/ 2024	05.01.2 024	ABLAPL - 4956/2 023	B.K.SWA IN	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 1	(Se at No- 2)
36	1560/ 2024	05.01.2 024	ABLAPL - 15334/ 2023	S N MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
36	1561/ 2024	05.01.2 024	ABLAPL - 15402/ 2023	B.N. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)

			2023						2)
36 2	1562/ 2024	05.01.2 024	ABLAPL - 15226/ 2023	S.K.SIN GH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
36 3	1563/ 2024	05.01.2 024	ABLAPL - 15364/ 2023	S CHOUDHU RY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
36 4	1564/ 2024	05.01.2 024	ABLAPL - 15405/ 2023	ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 2)
36 5	1565/ 2024	05.01.2 024	ABLAPL - 15365/ 2023	S CHOUDHU RY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 2)
36 6	1566/ 2024	05.01.2 024	ABLAPL - 11324/ 2023	J.R.DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 12)
36 7	1567/ 2024	05.01.2 024	ABLAPL - 15404/ 2023	AJIT CHANDRA MOHAPAT RA	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No- 12)
36 8	1568/ 2024	05.01.2 024	ABLAPL - 15340/ 2023	A K MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 12)
36 9	1569/ 2024	05.01.2 024	RSA- 115/20 23	L.MOHAN TY	C.O.	COURT NO. 23	Order Dtd. 9999-12-31	SECON D APPEA L	(Se at No- 5)
37 0	1570/ 2024	05.01.2 024	ABLAPL - 13585/ 2023	S.BEHER A	C.O.	COURT NO. 23	Order Dtd. 2024-01-03	BAIL- 2	(Se at No- 11)
37 1	1571/ 2024	05.01.2 024	ABLAPL - 15403/ 2023	ACHYUTA NANDA PATTANA IK	C.O.	COURT NO. 11	Order Dtd. 2024-02-01		(Se at No- 11)
37 2	1572/ 2024	05.01.2 024	ABLAPL - 15358/ 2023	B N SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
37 3	1573/ 2024	05.01.2 024	ABLAPL - 15409/ 2023	ANADI CHARAN NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
37 4	1574/ 2024	05.01.2 024	ABLAPL -	B.TRIPA THY	C.O.	COURT NO.	Order Dtd. 2024-01-03	BAIL- 2	(Se at

			13561/ 2023			11			No- 11)
37 5	1575/ 2024	05.01.2 024	ABLAPL - 15357/ 2023	M K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
37 6	1576/ 2024	05.01.2 024	ABLAPL - 15414/ 2023	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
37 7	1577/ 2024	05.01.2 024	ABLAPL - 15259/ 2023	S.MOHAN TY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03		(Se at No- 11)
37 8	1578/ 2024	05.01.2 024	ABLAPL - 15419/ 2023	P.K.JEN A	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
37 9	1579/ 2024	05.01.2 024	ABLAPL - 15328/ 2023	NIRANJA N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
38 0	1580/ 2024	05.01.2 024	ABLAPL - 15415/ 2023	PRASANT A KUMAR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
38 1	1581/ 2024	05.01.2 024	ABLAPL - 15406/ 2023	A.KALAS H	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
38 2	1582/ 2024	05.01.2 024	ABLAPL - 15406/ 2023	A.KALAS H	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
38 3	1583/ 2024	05.01.2 024	ABLAPL - 15413/ 2023	J.KAMIL A	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
38 4	1584/ 2024	05.01.2 024	BLAPL- 13192/ 2023	A.SUNDA RAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No- 11)
38 5	1585/ 2024	05.01.2 024	CRLMP- 2415/2 023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANC H-8	(Se at No- 39)
38 6	1586/ 2024	05.01.2 024	CRLMP- 2321/2 023	MANORAN JAN PADHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANC H-2	(Se at No- 50)
38	1587/ 2024	05.01.2	CRLMP-	NIRANJA	C.O.	COURT	Order Dtd. 2024-01-04	WRIT	(Se

7	2024	024	1164/2023	N PANDA		NO. 11		BRANCH-7	(Se at No-5)
388	1588/2024	05.01.2024	ABLAPL - 15333/2023	A.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No-5)
389	1589/2024	05.01.2024	ABLAPL - 15408/2023	M.N.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No-5)
390	1590/2024	05.01.2024	ABLAPL - 15331/2023	M. PAGAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-15		(Se at No-5)
391	1591/2024	05.01.2024	ABLAPL - 15384/2023	P.K.DASH	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No-5)
392	1592/2024	05.01.2024	ABLAPL - 15333/2023	A MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04		(Se at No-5)
393	1593/2024	05.01.2024	ABLAPL - 13039/2023	P.NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-19	BAIL-2	(Se at No-8)
394	1594/2024	05.01.2024	ABLAPL - 12918/2023	PK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-2)
395	1595/2024	05.01.2024	WPC (OA C) - 3176/2018	J DEHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
396	1596/2024	05.01.2024	WPC (OA C) - 2217/2013	T SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-03	OA Branch	(Se at No-1)
397	1597/2024	05.01.2024	CONTC-10082/2023	MR ROUTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-6)
398	1598/2024	05.01.2024	CONTC-10736/2023	S SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-5)
399	1599/2024	05.01.2024	CONTC-10732/2023	S SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	CONTE MPT	(Se at No-5)

400	1600/2024	05.01.2024	CONTC-10717/2023	D BISAWL	C.O.	COURT NO. 11	Judgement Dtd. 2024-01-04	CONTE MPT	(Se at No-5)
401	1601/2024	05.01.2024	WP (C) - 4936/2022	BK PARDHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	WRIT BRANC H-6	(Se at No-26)
402	1602/2024	05.01.2024	ABLAPL - 15446/2023	N ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-01-05		(Se at No-26)
403	1604/2024	05.01.2024	ABLAPL - 13690/2023	K DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL-1	(Se at No-6)
404	1606/2024	05.01.2024	WP (C) - 32431/2023	MM NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	WRIT BRANC H-6	(Se at No-25)
405	1608/2024	05.01.2024	WP (C) - 32432/2023	MM NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	WRIT BRANC H-6	(Se at No-25)
406	1609/2024	05.01.2024	WP (C) - 32433/2023	MM NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	WRIT BRANC H-6	(Se at No-25)
407	1611/2024	05.01.2024	WP (C) - 32434/2023	MM NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	WRIT BRANC H-6	(Se at No-25)
408	1613/2024	05.01.2024	WP (C) - 32437/2023	MM NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	WRIT BRANC H-6	(Se at No-25)
409	1645/2024	05.01.2024	CMP-1590/2023	R.K. SAHU, ADV	C.O.	COURT NO. 20	Order Dtd. 2024-04-04	WRIT BRANC H-4	(Se at No-19)
410	1646/2024	05.01.2024	ABLAPL - 13829/2023	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-01-05		(Se at No-19)
411	1647/2024	05.01.2024	BLAPL-10196/2023	R.N.PAN DA	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL-1	(Se at No-1)
412	1648/2024	05.01.2024	BLAPL-11144/2023	S KANUNGO	C.O.	COURT NO. 17	Order Dtd. 2024-01-05	BAIL-1	(Se at No-1)

									2)
41 3	1649/ 2024	05.01.2 024	WP (C) - 113/20 24	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-01-05	WRIT BRANC H-8	(Se at No- 56)
41 4	1127/ 2024	05.01.2 024	WA- 520/20 20	PRASANN A KUMAR NANDA	GENE RAL		Order Dtd. 2023-02-02	WRIT APPEA L	(Se at No- 4)
41 5	1129/ 2024	05.01.2 024	WP (C) - 40771/ 2023	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2023-12-19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
41 6	1131/ 2024	05.01.2 024	CONTC- 7223/2 023	DEBENDR A BEHERA	GENE RAL		Order Dtd. 2023-12-14	CONTE MPT	(Se at No- 5)
41 7	1132/ 2024	05.01.2 024	BLAPL- 12132/ 2023	BIRANCH I NARAYAN MAHAPAT RA	GENE RAL		Entire Document	BAIL- 1	(Se at No- 3)
41 8	1133/ 2024	05.01.2 024	BLAPL- 11650/ 2023	BIRANCH I NARAYAN MAHAPAT RA	GENE RAL		Entire Document	BAIL- 2	(Se at No- 12)
41 9	1134/ 2024	05.01.2 024	FA- 13/198 8	DURGADA TTA MOHAPAT RA	GENE RAL		Judgement Dtd. 2019-02- 01		(Se at No- 12)
42 0	1135/ 2024	05.01.2 024	WP (C) - 41017/ 2023	BIRANCH I NARAYAN MAHAPAT RA	GENE RAL		Entire Document	WRIT BRANC H-6	(Se at No- 35)
42 1	1136/ 2024	05.01.2 024	BLAPL- 13754/ 2023	BIRANCH I NARAYAN MAHAPAT RA	GENE RAL		Entire Document	BAIL- 1	(Se at No- 1)
42 2	1137/ 2024	05.01.2 024	BLAPL- 11975/ 2023	BIRANCH I NARAYAN MAHAPAT RA	GENE RAL		Entire Document	BAIL- 1	(Se at No- 4)
42 3	1182/ 2024	05.01.2 024	BLAPL- 14031/ 2023	PRAMOD KUMAR BOHIDAR	GENE RAL		Order Dtd. 2024-01-02	BAIL- 2	(Se at No-

									12)
42	1274/ 2024	05.01.2 024	CRLMP- 2356/2 021	GOLAP MISHRA	GENE RAL		Entire Document	WRIT BRANC H-2	(Se at No- 34)
42	1319/ 2024	05.01.2 024	CRLMP- 2356/2 021	GOLAP MISHRA	GENE RAL		F.i.r	WRIT BRANC H-2	(Se at No- 34)
42	1329/ 2024	05.01.2 024	RSA- 108/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-20	SECON D APPEA L	(Se at No- 5)
42	1332/ 2024	05.01.2 024	LAA- 7/2022	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-20	FIRST APPEA L	(Se at No- 5)
42	1334/ 2024	05.01.2 024	ABLAPL - 15299/ 2023	NABA KISHORE GURU	GENE RAL		Order Dtd. 2024-01-03		(Se at No- 5)
42	1337/ 2024	05.01.2 024	RSA- 470/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-20		(Se at No- 5)
43	1340/ 2024	05.01.2 024	RVWPET - 364/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-11		(Se at No- 5)
43	1347/ 2024	05.01.2 024	ABLAPL - 15187/ 2023	SAROJ BARIK	GENE RAL		Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
43	1352/ 2024	05.01.2 024	LAA- 47/201 7	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-04-02	FIRST APPEA L	(Se at No- 4)
43	1356/ 2024	05.01.2 024	RSA- 88/201 3	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-13	SECON D APPEA L	(Se at No- 4)
43	1358/ 2024	05.01.2 024	RVWPET - 207/20 08	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-12-13	CIVIL REVIS ION	(Se at No- 1)
43	1361/ 2024	05.01.2 024	WA- 1747/2 022	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-09-25	WRIT APPEA L	(Se at No- 2)
43	1368/ 2024	05.01.2 024	RVWPET -	SANJAY KU.	GENE RAL		Order Dtd. 2023-12-22	CIVIL REVIS	(Se at

			3/2012	BEHERA				ION	No-1)
43	1369/2024	05.01.2024	RVWPET - 79/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-12-14	CIVIL REVISION	(Se at No-1)
43	1371/2024	05.01.2024	RVWPET - 210/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-12-14	CIVIL REVISION	(Se at No-1)
43	1372/2024	05.01.2024	LAA-65/2008	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-04-02	FIRST APPEAL	(Se at No-1)
44	1470/2024	05.01.2024	WP (C) - 14023/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-3	(Se at No-11)
44	1115/2024	05.01.2024	WP (C) - 10011/2023	S C BAIRIGO NJAN	GENERAL		Order Dtd. 2023-04-06	WRIT BRANCH-3	(Se at No-28)
44	1116/2024	05.01.2024	WP (C) - 5176/2023	A SUNDARA Y	GENERAL		Order Dtd. 2023-02-28	WRIT BRANCH-1	(Se at No-31)
44	1117/2024	05.01.2024	WP (C) - 5178/2023	A SUNDARA Y	GENERAL		Order Dtd. 2023-03-13	WRIT BRANCH-1	(Se at No-31)
44	1118/2024	05.01.2024	WP (C) - 2181/2019	B K SAHOO	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-8	(Se at No-39)
44	1119/2024	05.01.2024	WP (C) - 14886/2014	P K JENA	GENERAL		Order Dtd. 2014-09-01		(Se at No-39)
44	1120/2024	05.01.2024	WP (C) - 15472/2021	R R DAS	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-6	(Se at No-25)
44	1121/2024	05.01.2024	WP (C) - 19690/2016	R K SAHOO	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-1	(Se at No-1)
44	1122/2024	05.01.2024	WP (C) - 8679/2017	A K PANDA	GENERAL		Entire Order		(Se at No-1)
44	1123/	05.01.2	WP (C) -	R K	GENE		Order Dtd. 2016-11-10		(Se

9	2024	024	10110/2016	DEHURI	RAL				at No-1)
450	1124/2024	05.01.2024	WP (C) - 8678/2017	A K PANDA	GENERAL		Entire Order		(Se at No-1)
451	1125/2024	05.01.2024	WP (C) - 8675/2017	A K PANDA	GENERAL		Entire Order		(Se at No-1)
452	1126/2024	05.01.2024	WP (C) - 8676/2017	A K PANDA	GENERAL		Entire Order		(Se at No-1)
453	1128/2024	05.01.2024	WP (C) - 8677/2017	A K PANDA	GENERAL		Entire Order		(Se at No-1)
454	1130/2024	05.01.2024	WP (C) - 38936/2023	M R ROU TRAY	GENERAL		Order Dtd. 2023-12-14	WRIT BRANCH-6	(Se at No-36)
455	1138/2024	05.01.2024	CMP-1584/2023	Y DAS	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-4	(Se at No-19)
456	1139/2024	05.01.2024	WP (C) - 38737/2023	C SAHOO	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-4	(Se at No-52)
457	1141/2024	05.01.2024	WP (C) - 38988/2023	C SAHOO	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-6	(Se at No-36)
458	1151/2024	05.01.2024	CRLMC-3444/2023	D R MOHAPATRA	GENERAL		Order Dtd. 2023-08-11	CRIMINAL MISC	(Se at No-1)
459	1164/2024	05.01.2024	MATA-287/2022	S SANKAR	GENERAL		Order Dtd. 2024-01-03	FIRST APPEAL	(Se at No-2)
460	1166/2024	05.01.2024	MATA-288/2022	S SANKAR	GENERAL		Order Dtd. 2024-01-03	FIRST APPEAL	(Se at No-2)
461	1169/2024	05.01.2024	FAO-558/2023	B K RAJ	GENERAL		Order Dtd. 9999-12-31 Petition, Annexure, Petition With Annexures,	MISC. APPEAL SEC.	(Se at No-2)

46	1174/ 2024	05.01.2 024	FAO- 399/20 23	L SAHOO	GENE RAL		Order Dtd. 2023-12-20	MISC. APPEA L SEC.	(Se at No- 9)
46	1175/ 2024	05.01.2 024	RSA- 110/20 06	D K MOHANTY	GENE RAL		Order Dtd. 2023-12-07	SECON D APPEA L	(Se at No- 6)
46	1178/ 2024	05.01.2 024	RSA- 304/20 10	P NAYAK	GENE RAL		Judgement Dtd. 5000-01- 01Decree,	SECON D APPEA L	(Se at No- 3)
46	1180/ 2024	05.01.2 024	RSA- 357/20 10	P NAYAK	GENE RAL		Judgement Dtd. 2023-10- 09Decree,	SECON D APPEA L	(Se at No- 3)
46	1181/ 2024	05.01.2 024	RPFAM- 180/20 19	B K MOHANTY	GENE RAL		Petition	FIRST APPEA L	(Se at No- 1)
46	1184/ 2024	05.01.2 024	CONTC- 99/201 2	P L MISHRA	GENE RAL		Order Dtd. 2017-10-26		(Se at No- 1)
46	1192/ 2024	05.01.2 024	CONTC (CP) - 94/200 8	N K ROUT	GENE RAL		Order Dtd. 2021-10-30	OA Branc h	(Se at No- 1)
46	1199/ 2024	05.01.2 024	RSA- 214/20 17	T K MOHANTY	GENE RAL		Judgement Dtd. 2023-12- 04	SECON D APPEA L	(Se at No- 2)
47	1200/ 2024	05.01.2 024	WP (C) - 35149/ 2020	B K SWAIN	GENE RAL		Order Dtd. 2023-12-15	WRIT BRANC H-8	(Se at No- 29)
47	1202/ 2024	05.01.2 024	RSA- 104/20 08	M D BISWAL	GENE RAL		Order Dtd. 2010-09-21		(Se at No- 29)
47	1204/ 2024	05.01.2 024	WP (C) - 34453/ 2021	R C MALLIK	GENE RAL		Judgement Dtd. 2024-01- 03	WRIT BRANC H-2	(Se at No- 34)
47	1206/ 2024	05.01.2 024	WP (C) - 12101/ 2023	B SAHOO	GENE RAL		Order Dtd. 2024-01-02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)

47	1208/2024	05.01.2024	WPC (OAS)-64/2017	K S DAS	GENERAL		Order Dtd. 2023-12-01	OA Branch	(Seat No-1)
47	1211/2024	05.01.2024	BLAPL-13359/2023	B C PATRA	GENERAL		Order Dtd. 2023-12-19	BAIL-1	(Seat No-3)
47	1212/2024	05.01.2024	RSA-447/2015	M M PANDA	GENERAL		Judgement Dtd. 2023-12-21	SECOND APPEAL	(Seat No-1)
47	1214/2024	05.01.2024	SA-200/1988	A SUNDRAY	GENERAL		Order Dtd. 2023-07-25	SECOND APPEAL	(Seat No-3)
47	1216/2024	05.01.2024	WP (C)-7111/2003	A K NAYAK	GENERAL		Petition Annexure, Misc. case,		(Seat No-3)
47	1218/2024	05.01.2024	WP (C)-14098/2014	P K DAS	GENERAL		Order Dtd. 2018-04-18		(Seat No-3)
48	1220/2024	05.01.2024	WP (C)-19337/2010	P K MISHRA	GENERAL		Order Dtd. 2019-11-14 Petition, Annexure, Counter, Rejoinder,	WRIT BRANCH-6	(Seat No-36)
48	1223/2024	05.01.2024	WP (C)-17554/2013	N SINHA	GENERAL		Order Dtd. 2014-05-12		(Seat No-36)
48	1224/2024	05.01.2024	WP (C)-39871/2023	S K BISWAL	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-1	(Seat No-49)
48	1241/2024	05.01.2024	WA-430/2023	B K DAS	GENERAL		Order Dtd. 2023-09-25 Vakalatnama, Affidavit,	WRIT APPEAL	(Seat No-4)
48	1246/2024	05.01.2024	WA-1015/2022	P K ROUSTRAY	GENERAL		Judgement Dtd. 2023-09-25	WRIT APPEAL	(Seat No-6)
48	1247/2024	05.01.2024	WA-277/2010	A K NAYAK	GENERAL		Petition Annexure,		(Seat No-6)
48	1248/2024	05.01.2024	SA-300/1997	SIBA PRASAD SAHOO	GENERAL		Appeal memo Annexure,	SECOND APPEAL	(Seat No-)

								L	2)
487	1250/2024	05.01.2024	WP (C) - 5001/2014	MANAS JENA	GENERAL		Order Dtd. 2014-03-20 Petition, Annexure,		(Seat No-2)
488	1251/2024	05.01.2024	ABLAPL - 2532/2020	A. KALASH	GENERAL		Order Dtd. 2022-02-23	BAIL-1	(Seat No-5)
489	1256/2024	05.01.2024	SA-93/1991	RESPONDENT 2	GENERAL		Order Dtd. 2023-12-11	SECOND APPEAL	(Seat No-3)
490	1260/2024	05.01.2024	RSA-31/2004	R K BEHERA	GENERAL		Order Dtd. 2016-03-03		(Seat No-3)
491	1263/2024	05.01.2024	OJC-17404/1997	J BASTIA	GENERAL		Order Dtd. 2007-10-31 Petition, Annexure, Counter,		(Seat No-3)
492	1265/2024	05.01.2024	CONTC-2215/2012	A K NAYAK	GENERAL		Petition Annexure, Misc. case,	CONTEMPT	(Seat No-4)
493	1268/2024	05.01.2024	CRLREV - 175/2022	A NAYAK	GENERAL		Order Dtd. 2023-12-19	CRIMINAL REVISION	(Seat No-1)
494	1269/2024	05.01.2024	OJC-837/1989	S RAY	GENERAL		Order Dtd. 9999-12-31		(Seat No-1)
495	1275/2024	05.01.2024	ABLAPL - 15746/2019	P. K. JENA	GENERAL		Order Dtd. 2021-09-27	BAIL-2	(Seat No-17)
496	1276/2024	05.01.2024	RSA-87/2023	ASHUTOSH MOHANTY	GENERAL		Order Dtd. 2023-12-20 Judgement Dtd. 2023-12-20,	SECOND APPEAL	(Seat No-1)
497	1277/2024	05.01.2024	RSA-87/2023	R. DAS	GENERAL		Order Dtd. 2023-12-20 Judgement Dtd. 2023-12-20,	SECOND APPEAL	(Seat No-1)
498	1394/2024	05.01.2024	CRLMC-489/2023	N ROUT	GENERAL		Order Dtd. 2023-02-14	CRIMINAL MISC	(Seat No-4)
499	1484/2024	05.01.2024	BLAPL-5281/2	ANIL SAHOO	GENERAL		Order Dtd. 2023-12-18	BAIL-2	(Seat No-2)

			023						No-9)
500	1603/2024	05.01.2024	ABLAPL - 8108/2020	N ROUT	GENERAL		Order Dtd. 2022-04-07	CRIMINAL MISC	(Se at No-14)
501	1605/2024	05.01.2024	FAO-228/2021	D K MOHANTY	GENERAL		Order Dtd. 2023-11-02	MISC. APPEAL SEC.	(Se at No-2)
502	1607/2024	05.01.2024	CONTC-9974/2023	H K MOHANTA	GENERAL		Order Dtd. 2023-12-22	CONTE MPT	(Se at No-5)
503	1610/2024	05.01.2024	CONTC-10450/2023	B K PADHI	GENERAL		Final Order	CONTE MPT	(Se at No-2)
504	1612/2024	05.01.2024	WA-305/2016	P K PATRA	GENERAL		PetitionAnnexure,Entire Order,	WRIT APPEAL	(Se at No-2)
505	1614/2024	05.01.2024	SA-424/2000	D NAYAK	GENERAL		Decree	SECOND APPEAL	(Se at No-7)
506	1615/2024	05.01.2024	WP (C) - 19246/2015	P K PATRA	GENERAL		PetitionAnnexure,Entire Order,		(Se at No-7)
507	1616/2024	05.01.2024	WP (C) - 29/2017	P K JENA	GENERAL		Judgement Dtd. 2019-11-06	WRIT BRANCH (DIVISION BENCH)	(Se at No-103)
508	1617/2024	05.01.2024	WP (C) - 6698/2020	P K JENA	GENERAL		Order Dtd. 2020-04-13	WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
509	1618/2024	05.01.2024	WP (C) - 7179/2021	P K RATH	GENERAL		Order Dtd. 2024-01-05	WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
51	1619/	05.01.2	WP (C) -	P K	GENE		Order Dtd. 2024-01-05	WRIT	(Se

0	2024	024	37460/ 2020	RATH	RAL			BRANC H (DIVI SION BENCH -1)	at No- 106)
51 1	1620/ 2024	05.01.2 024	WP (C) - 26313/ 2013	D NAYAK	GENE RAL		Order Dtd. 2023-08-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
51 2	1621/ 2024	05.01.2 024	CRLMC- 3326/2 017	P K BEHERA	GENE RAL		Order Dtd. 2023-03-28	CRIMI NAL MISC	(Se at No- 6)
51 3	1622/ 2024	05.01.2 024	CONTC (CPC) - 27/201 8	B D BISWAL	GENE RAL		PetitionAnnexure,Entire Order,	OA Branc h	(Se at No- 1)
51 4	1623/ 2024	05.01.2 024	CONTC- 2487/2 022	P K MOHANTY	GENE RAL		Order Dtd. 2022-04-29	CONTE MPT	(Se at No- 5)
51 5	1624/ 2024	05.01.2 024	BLAPL- 2146/2 023	P K BEHERA	GENE RAL		Order Dtd. 2023-05-05	BAIL- 2	(Se at No- 7)
51 6	1625/ 2024	05.01.2 024	BLAPL- 13821/ 2023	P K MOHANTY	GENE RAL		Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 6)
51 7	1626/ 2024	05.01.2 024	WPC (OA C) - 1129/2 017	J P KAR	GENE RAL		Order Dtd. 2023-12-19	OA Branc h	(Se at No- 1)
51 8	1627/ 2024	05.01.2 024	WPC (OA) - 1867/2 013	H CHANDRA	GENE RAL		Order Dtd. 2023-12-21	OA Branc h	(Se at No- 1)
51 9	1628/ 2024	05.01.2 024	WP (C) - 13293/ 2016	B.BARIK	GENE RAL		Order Dtd. 2023-10-06	WRIT BRANC H-2	(Se at No- 7)
52 0	1629/ 2024	05.01.2 024	WA- 520/20 20	R K PATRA	GENE RAL		Order Dtd. 2023-02-02	WRIT APPEA L	(Se at No- 4)
52 1	1630/ 2024	05.01.2 024	WP (C) - 24550/ 2023	M R BARIK	GENE RAL		Order Dtd. 2023-08-21	WRIT BRANC H-8	(Se at No-

									39)
52 2	1631/ 2024	05.01.2 024	WP (C) - 4474/2 023	A.K. SAHOO	GENE RAL		Order Dtd. 2023-11-28	WRIT BRANC H-7	(Se at No- 18)
52 3	1632/ 2024	05.01.2 024	WP (C) - 7349/2 009	K SAHOO	GENE RAL		Entire Brief		(Se at No- 18)
52 4	1633/ 2024	05.01.2 024	WP (C) - 338/20 21	P.K.MOH ANTY	GENE RAL		Order Dtd. 2023-08-18	WRIT BRANC H-2	(Se at No- 9)
52 5	1634/ 2024	05.01.2 024	WA- 2048/2 023	P SAHOO	GENE RAL		Order Dtd. 2023-11- 13Appealmemo,	WRIT APPEA L	(Se at No- 4)
52 6	1635/ 2024	05.01.2 024	WP (C) - 8083/2 022	G BARIK	GENE RAL		Order Dtd. 2023-11-13	WRIT BRANC H-6	(Se at No- 25)
52 7	1636/ 2024	05.01.2 024	WA- 3008/2 023	P SAHOO	GENE RAL		Order Dtd. 2023-12- 19Appealmemo,	WRIT APPEA L	(Se at No- 5)
52 8	1637/ 2024	05.01.2 024	WP (C) - 8685/2 023	K. SAHOO	GENE RAL		Order Dtd. 2023-03-27	WRIT BRANC H-3	(Se at No- 13)
52 9	1638/ 2024	05.01.2 024	WA- 1277/2 023	P SAHOO	GENE RAL		Order Dtd. 2023-11- 13Appealmemo,	WRIT APPEA L	(Se at No- 5)
53 0	1639/ 2024	05.01.2 024	OJC- 479/19 95	K.K.MOH ANTY	GENE RAL		Order Dtd. 1996-04-08		(Se at No- 5)
53 1	1640/ 2024	05.01.2 024	WP (C) - 1867/2 013	P K LENKA	GENE RAL		Order Dtd. 2013-12-21		(Se at No- 5)
53 2	1641/ 2024	05.01.2 024	WA- 2556/2 023	P K MOHANTY	GENE RAL		Order Dtd. 2023-10-19	WRIT APPEA L	(Se at No- 4)
53 3	1642/ 2024	05.01.2 024	WP (C) - 72/201 5	K K MOHANTA	GENE RAL		Order Dtd. 2015-01-07		(Se at No- 4)
53 4	1643/ 2024	05.01.2 024	WA- 2129/2	T K NAYAK	GENE RAL		Order Dtd. 2023-11-02	WRIT APPEA	(Se at

			023					L	No-6)
53 5	1644/ 2024	05.01.2 024	WA- 1355/2 023	T K NAYAK	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 1)

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